किए जाते हैं।...(**व्यवधान**)...

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, one more point I want to make. Some time back, maybe, in the last Session, there was a categorical statement made by the Prime Minister that he would be setting up a special cell to look into the problems of lawlessness and violence in Delhi. I do not know what has happened to that. Delhi is the Capital of the country. Now it seems that Delhi is the capital of the criminals also.

SHRIMATI MARGARET ALVA: Crime capital!

SHRI GURUDAS DAS GUPTA: Delhi is the crime capital and it has become a den of criminality. Therefore, Sir, it is not that we just raise the matter and draw the attention of the Government... (*Interruptions*)...

SHRI SATISH AGARWAL (Rajasthan): It is handled by the Central Government ... (Interruptions)...

SHRI GURUDAS DAS GUPTA: Sir, the point is the Government may be directed by the Chair...(*Interruptions*)...

SHRI SATISH AGARWAL: Six months have passed. Nothing has been done. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI AJIT P.K. GOGI): let him speak.

SHRI GURUDAS DAS GUPTA: Sir, the issue is not that the crime is being committed against women. That is only one part. Crime against women is one part. Another part is crime itself has increased. This is a dangerous thing. We cannot afford Delhi becoming so lawless. So lawless! Therefore, Sir, I request you to kindly direct the Governemnt to inform the House as to what it is going to do about this problem. It only looks into the security.

प्रो. विजय कुमार मल्होत्रा: जब से होम मिनिस्टर इन्द्रजीत गुप्त जी आए हैं तब से बहुत बढ़ गया और तब से इसको रोकना चाहिये और इसके बारे में कोई कार्यवाही की जानी चाहिए।...(व्यवधान)...

उपसभाध्यक्ष (श्री अजीत जोगी) : मि0 मल्होंत्रा, आप बोल चुके हैं।...(व्यवधान)... श्री रामदास अग्रवाल (राजस्थान) : उपसभाध्यक्ष जी आपको ध्यान में होगा कि इसी सदन में माननीय प्रधान मंत्री महोदय ने यह कहा था कि दिल्ली में बिगड़ती हुई लॉ एंड आर्डर सिचुएशन के लिए यह विशेष रूप से व्यवस्था बहुत जल्दी करने वाले हैं। तब जल्दी की क्या परिभाषा यह सरकार देती है यह तो बताएं ? आखिर कब वह जल्दी समय आएगा ? जबिक दिल्ली में लॉ एंड आर्डर सिचुएशन के लिए जो स्वयं केन्द्र सरकार डाइरेक्टली जिम्मेदार हैं उसके लिए वह क्या कर रही है? सोशल टास्क फोर्स बनाए जाने की बात भी की गई थी।...(व्यवधान)...

उपसभाध्यक्ष (श्री अजीत जोगी) : आप बैठ जाइये । आपने अपनी बात कह ली है । ...(व्यवधान)...

श्री ओ.पी. कोहली (दिल्ली) : उपसभाध्यक्ष जी, प्रधान मंत्री जी ने भी इस पर बहुत चिंता प्रकट की थी।...(व्यवधान)...

उपसभाध्यक्ष (श्री अजीत जोगी) : रामदास जी, बैठिए । आपने अपनी बात कह ली हैं । ...(व्यवधान)...

श्री ओ. पी. कोहली: उसके बाद भी कुछ नहीं हुआ और यह सच है कि कानून और व्यवस्था बिगडती जा रही है।

श्री ओ. पी. कोहली: दिल्ली की कानून व्यवस्था, दिल्ली की निर्वाचित सरकार के हवाले क्यों नहीं की जाती?

RE: REPORTED SCAM OF ONE HUNDRED AND FIFTY CRORES OF RUPEES IN VIJAYA BANK

श्री शिक्चरण सिंह (राजस्थान) : उपसभाध्यक्ष महोदय, अनेकों घोटालों के बाद अभी भी घोटाला पकड़ने का सिलसिला कम नहीं हुआ है।

अभी विजया बैंक में 150 करोड़ रूपए का घोटाला हुआ जिस में सी.बी.आई. ने 117 करोड़ रूपए के घोटाले में एक ही फर्म को पकडा है। उस में श्री सदानन शेट्टी और उनके तीन-चार डायरेक्टर हैं जिन्होंने ओ.एन.जी.सी. से बिजनेस लेने के नाम पर विजया बैंक से रूपया लिया जिस में उन के ऑफीसर्स मिले हुये थे। महोदया, इस विजया बैंक में 80-90 के दशक में भारी घोटाले हुए और लोन मेले जोिक हमारे भूतपूर्व वित्त मंत्री माननीय पुजारी जी के जमाने में लगाये गए....

SHRI JANARDHANA POOJARY (Karnataka): Sir, you must give me an opportunity. He has mentioned my name. (Interruptions)...

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): You will get time to speak. (Interruptions)...

SHRI SHIV CHARAN SINGH: Why? He was the Minister of State for Finance. It happended during his regime. (Interruptions)...

SHRI JANARDHANA POOJARY: I will answer you. (Interruptions)...

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): You say whatever you want to say later

श्री शिवचरण सिंह: महोदय, लोन मेले जो लगाए गए, उन लोन मेलों के टाइम में भी विजया बैंक ऑफसर्स के नाम पर कई घोटालों का पर्दाफाश किया गया। यह सी.बी.आई. ने अपने रिपोर्ट में दर्ज किया है। मान्यवर, विजया बैंक के जो पहले के घोटाले हैं, उन को जिस प्रकार से दबाया जा रहा है, उसी प्रकार यह जो लेटेस्ट घोटाला अभी देखने में आया है, इसको दबाने की चेष्टा न करें। महोदय, आप के माध्यम से मेरा इतना ही निवेदन है।

SHRI JANARDHANA POOJARY: Sir. I have seen some news item in one of the newspapers. There is no connection between the loan melas and whatever he says and the allegations that have appeared in the newspapers. Yes, the people in the banking sector were not giving loans to the weaker sections, there was a 20-point programme. The then Minister of State for Finance, Mr. Poojary, made the bank people implement the 20-point programme initiated by late Indiraji, the then Prime Minister. I had been moving from one place to another making incognito surprise visits to see to it that the poor people were given loans, not the rich people. There was only one voice inside the Parliament and outside the Parliament pleading for weaker sections, the poor people, who were living below the poverty line. The programme was implemented throughout India from Cape Comorin to the Himalayas. It was there. Yes, I had done it. I was asking them to give loans to the weaker sections who were living below the poverty line, not to

my caste people, not to my relatives. (Interruptions)

श्री राजनाथ सिंह (उत्तर प्रदेश) : महोदय, उन्हें चैयर को एड्रेस करना चाहिए।

SHRI JANARDHANA POOJARY: For that purpose, before making allegations one should...(Interruptions)

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): You please address the Chair, Mr. Poojary.

SHRI JANARDHANA POOJARY: You, the BJP people, were opposing it and you were pleading for the rich people. (Interruptions)...

श्री रामदास अग्रवाल : आप बताइए तो सही कि कितने लाख लोगों को लाभ पहुंचा ?

THE VICE-CHAIRMAN (SHRI AJIT P.K.. JOGI): Mr. Poojary, you please address the Chair. (Interruptions)...

SHRI JANARDHANA POOJARY: Inside the Parliament and outside the Parliament, the BJP people were opposing the loan melas and they were opposing these loans given to the weaker sections, At that time also these people were not opposing loans given to the rich people by these banks and there \(\text{Nere}\) overdues from the rich people. Mr. Poojary was pleading for the weaker sections. There was no one, whether inside the Parliament or outside the Parliament...(Interruptions)... When I was the Minister of State for Finance I didn't ask even for a glass of water from the bank people. (Interruptions)

श्री रामदास अग्रवाल : महोदय, उन का एक्सपलॉगडेशन किया गया है और अभी तक उन वीकर सेक्शन को मिला कुछ नहीं है। कहां चला गया वह पैसा? ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI AJIT P.K." JOGI): Ramdasji, you have not been permitted. (Interruptions)...

SHRI JANARDHANA POOJARY: Mr. Satish Agarwal was also Minister of State for Finance afterwards. He knew it. I am the only Minister who had not taken a glass of water from anybody tn this

world.. (Interruptions)...

श्री शिवचरण सिंह: आपके फायनेंस मिनिस्टर रहते, घोटाला क्यों हुआ?

उपसभाध्यक्ष (श्री अजीत जोगी) : शिवचरण सिंह जी, आप बोल चुके हैं। अब बैठ जाइए।

Mr. Poojary, now you please conclude.

SHRI JANARDHANA POOJARY: You had not been there, your friend was there. (*Interruptions*)... You ask him. You ask Mr. Agarwal. (*Interruptions*)...

SHRI SATISH AGARWAL; He has not levelled any charges against him. (Interruptions).

SHRI JANARDHANA POOJARY: Sir, he is saying that...

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Mr. Poojary, you have said enough. Please conclude now. (Interruptions). Will you please conclude?

SHRI SATISH AGARWAL: Sir, he has not levelled any charges against him.

श्री शिवचरण सिंह: मेरा इनके विरूद्ध कोई आरोप नहीं है। वे वित्त मंत्री थे, वित्त मंत्री के रहते अगर वित्त विभाग में कोई गड़बड़ होगी तो उसका आरोप आपके सर पर ही होगा।...(व्यवधान)....

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Shiv Charanji, you have made your point. (*Interruptions*).

श्री शिवचरण सिंह: गड़बड़ हुई, लोन मेले में गड़बड़ हुई और जो स्कैम हुए, उनके लिए वित्त मंत्री जिम्मेदार हैं, वे अपनी जिम्मेदारी से नहीं हट सकते। ...(व्यवधान)... अगर वित्त मंत्री आप थे तो आपने घोटाला क्यों होने दिया? इसके लिए आप जिम्मेदार हैं।...(व्यवधान)...

उपसभाध्यक्ष (श्री अजीत जोगी) : शिव चरण सिंह जी, आप बैठेंगे ? ...(व्यवधान)... बैठिए, आप बैठ जाइए। ...(व्यवधान)...

SHRI JANARDHANA POOJARY: Sir, I am submitting that...(Interruptions). He has said that the CBI has made some allegations against me. (Interruptions). If the CBI has made allegations against me, if the CBI comes forward with a prima facie case, I will not plead for

anticipatory bail. 1 will remain self-bound. I will not get myself released. That is my commitment. (*Interruptions*). He should not talk like this.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Please sit down. Dr. Alladi P. Rajkumar. (*Interruptions*).

श्री शिवचरण सिंह : माननीय उपसभाध्यक्ष जी....

उपसभाध्यक्ष (श्री अजीत जोगी) : शिव चरण जी, आप बैठ जाइए। यह मामला खत्म हो गया है। ...(व्यवधान)...

श्री शिवचरण सिंह : उपसभाध्यक्ष महोदय, उन्होंने मेरी तरफ मुखातिब होकर कुछ कहा है, मुझे भी मौका मिलना चाहिये।

उपसभाध्यक्ष (श्री अजीत जोगी) : बैठ जाइए।

श्री शिवचरण सिंह: वे मेरी तरफ देख-देखकर बोले हैं, मुझे भी तो मौका मिले।

उपसभाध्यक्ष (श्री अजीत जोगी) : बैठ जाइए आप। बैठ जाइए।

श्री शिव चरण सिंह: मैं कहना नहीं चाहता था लेकिन ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Please sit down. Shiv Charanji, please sit down. Dr. Alladi P. Rajkumar.

RE: DEMOLITION OF TEMPLE COMPOUND WALL AND COMMUNITY HALL AT SECUNDRABAD CANTONMENT AREA

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Mr. Vice-Chairman, Sir, I rise to raise an issue regarding demolition of a compound wall and a Community Hall at Secunderabad. Sir, on the 26th February, at 3 a.m., nearly 150 Army personnel demolished the compound wall of a temple. Sir, I have got a few photographs with me. I would like to show these photographs to you. Sir, the Sub-Area Commander along with 150 Army personnel carrying rifles, lathis, bulldozer and what not came there at 3 o'clock. Sir, everybody was fast